

DIVISION BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/132(KB)2023  
IA(I.B.C)/539(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS SKY INFRA LOGISTICS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Aditya Kanodia, Adv. ] For the Financial Creditor  
Mr. Sankarsan Sarkar, Adv. ]  
Ms. Suparna Sardar, Adv. ]  
Mr. Tanmoy Sett, Adv. ]

Mr. S.K. Seal, Adv. ] For the Corporate Debtor  
Ms. D. Roy, Adv. ]  
Mr. Chetan Sharma, Adv. ]

Mr. Biswanath Chatterjee, Adv. ] For the Intervenor  
Mr. Soham Krishna Chatterjee, Adv. ]

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/539(KB)2024:**
  - a. In the order dated 13<sup>th</sup> March, 2024 learned Counsel appearing for the Corporate Debtor seeks leave to file supplementary affidavit in regard to the date of NPA. Let the same be done within a period of three days from the date of order.
  - b. Accordingly, IA(I.B.C)/539(KB)2024 is disposed of.
3. List C.P. (IB)/132(KB)2023 on **26<sup>th</sup> April, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**